

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) 220 cooperative societies of cottage match units are functioning under the aegis of Khadi and Village Industries Commission in the country.

(b) The Government of Tamil Nadu is making necessary arrangements to market the products of members of cooperatives through Industrial Service Cooperative Societies. In the case of others, marketing is undertaken either by the manufacturing societies themselves or through Khadi Gramodyog Bhavans or other marketing outlets recognised by the Khadi and Village Industries Commission.

Allotment of Foodgrains for riot affected area of Tripura

5514. SHRI AJOY BISWAS: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that the Raghavan Committee recommended 25 thousand tonnes of rice for the relief work towards riot affected people of Tripura;

(b) whether it is also a fact that Central Government have allotted only 10 thousand tonnes of rice for Tripura so far;

(c) whether Government propose to allot the remaining 15 thousand tonnes rice as per recommendations of Raghavan Committee; and

(d) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Yes, Sir.

(b) to (d) Government have decided to allot a quantity of 20,000 MTs.

Demolition of the Construction on the Self-sufficiency in food crop

5515. SHRI NIREN GHOSH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the land of 25,000 families of farmers was notified for acquisition in 1959;

(b) whether these lands were acquired and the farmers paid compensation;

(c) if not, whether DDA proposes to demolish their houses after 20 years;

(d) whether residential plots given to the landless and harijans in this area under the 20 point programme would be demolished; and

(e) what is the rate of compensation per square yard at the market rate or on what basis?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Administration has reported that land measuring 34070 acres was notified under Section 4 of the Land Acquisition Act, 1894 on 13-11-1959. It is not possible to indicate the exact number of families of farmers involved.

(b) For the lands subsequently acquired, compensation was assessed/announced/paid in accordance with the provisions of the Land Acquisition Act, 1894.

(c) The DDA have intimated that while finalising the acquisition proceedings, built up areas within 'Lal Dora' are excluded from the award. As per Govt policy all unauthorised colonies in Delhi, including those within and outside the 'Lal Dora' of villages are to be considered for regularisation covering residential and commercial structures constructed therein upto 30th June, 1977 and 16th February 1977, respectively, after fitting them in lay-out plan, keeping clear space for roads and other com-

munity facilities. In case, it becomes necessary to demolish any unauthorised construction which cannot be adjusted in the regularisation plan, alternate land/flat/accommodation is required to be given to the families displaced in this process.

(d) The Delhi Administration has reported that a decision in this regard will be taken at appropriate time in consultation with the concerned authorities with minimum possible dislocation.

(e) The rate of compensation varies from land to land and from village to village.

Reorganising Food Administration in India

5516. SHRI B. V. DESAI:
SHRI SUBHASH CHANDRA
BOSE ALLURI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is formulating a plan to reorganise and streamline the entire food administration in the country; and

(b) if so, whether Government intend to accept the pattern of Maharashtra food administration as a model to all other States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) No, Sir.

(b) Does not arise.

Self sufficiency in food crop

5517. SHRI T. R. SHAMANNA:
Will the Minister of AGRICULTURE be pleased to state:

(a) what is the quantity of rice, wheat, cereals, pulses and oilseeds produced during the past three years;

(b) whether there is self-sufficiency in respect of above; and

(c) the value of these?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The quantity of rice, wheat, cereals, pulses and oilseeds produced during the past three years was as under:—

(In million tonnes)

Crop	1977-78	1978-79	1979-80
Rice	52.67	53.77	42.19
Wheat	31.75	35.51	31.56
Total Cereals	114.44	119.73	100.48
Total Pulses	11.97	12.18	8.37
Total Oilseeds	9.00	9.35	8.08

(Five Major Oilseeds i.e. Groundnut, Rapeseed & Mustard,

Sesamum, linseed and Castorseed)